

National Company Law Tribunal

Allahabad Bench

CP NO. 84/14/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: M/s Saru Alkon Chemicals Ltd

SECTION OF THE COMPANIES ACT: U/S 241/244 of Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner & Co.	Anil K.
2.				

Order Dated 25.04.2017 CP NO 84/14/ALD/2016 M/s Saru alkon

Chemicals Pvt Ltd

Shri Anil Kumar PCS Represents on behalf of petitioner company.

The Report of the ROC in the matter is still awaited. It is reported by the PCS that he already forwarded a copy of previous order to the ROC for expediting its report and also furnished proof of service.

Despite this report of ROC is still awaited.

Hence Registry of this Tribunal is directed to issue fresh reminder to the ROC through office of the RD (Northern Region) so that the report of the ROC may be filed in time.

A copy of this order be communicated to RD(NR).

The matter be listed on 16.05.2017.

Date- 25.04.2017

  
Shri H.P. Chaturvedi (Member Judicial)